

लिए क्या कार्यवाही की गई है ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री मन्मथ वर्मान) : (क) श्री (ख). जी नहीं। भारत के सर्वे विभाग में नियुक्त असैनिक तथा सैनिक अधिकारियों के लिए समान वेतनमान निर्धारित किए गए हैं। तथापि, वेतन में तत्काल किसी बड़ी हानि के बगैर भारत के सर्वे विभाग में सैनिक अधिकारियों के लिए स्वेच्छा से सेवा करने की सुविधाजनक बनाने के लिए निर्धारित वेतनमान में उनके वेतन के अलावा उपयुक्त व्यक्तिगत वेतन प्रदान किया जाता है। उनके व्यक्तिगत वेतन का निर्धारण, भारत के सर्वे विभाग में सेवा करने के लिए स्वेच्छा प्रकट करने वाले सैनिक अधिकारी से दो प्रवर सैनिक अधिकारियों तथा दो प्रवर सैनिक अधिकारियों के वेतनों के औसतों के आधार पर, प्रत्येक मामलों में अलग-अलग किया जाता है।

(ग) प्रश्न नहीं उठता।

भारतीय सर्वेक्षण विभाग में असैनिक अधिकारियों के स्थान पर सैनिक अधिकारियों की नियुक्ति

2203. श्री रामावतार शर्मा : क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय सर्वेक्षण विभाग में संघ लोक सेवा आयोग द्वारा नियुक्त असैनिक अधिकारियों के स्थान पर सैनिक अधिकारियों को नियुक्त किया जा रहा है ; और

(ख) यदि हाँ, तो इसके क्या कारण हैं ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री मन्मथ वर्मान) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

राजधानी में विदेशी पर्यटकों के लूटे जाने और उनके साथ धोखाधड़ी की घटनाएं

2204. श्री रामावतार शर्मा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में और विशेषकर राजधानी में पर्यटकों को लूट लिये जाने तथा उन्हें धोखा दिये जाने और उनके सामान को चुरा लिये जाने की घटनाओं में वृद्धि हो रही है ;

(ख) क्या यह भी सच है कि ऐसी घटनाओं के कारण आगामी पर्यटनमौसम में हमारे देश की यात्रा करने वाले विदेशी पर्यटकों की संख्या में कमी हो जायेगी और इससे विदेशी मुद्रा की कमाई में हानि होगी ; और

(ग) यदि हाँ, तो इस प्रकार की घटनाओं को रोकने के लिए क्या कार्यवाही की जा रही है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) से (ग). दिल्ली में सन् 1967 में 20 मामलों की तुलना में सन् 1968 में विदेशी पर्यटकों को धोखा देने/उनके सामान को चुरा लेने के 38 मामले सूचित किये गये। स्थानीय पुलिस को विदेशियों द्वारा सामान्यतया भ्रमण किये जाने वाले स्थानों पर अधिक सतर्कता बरतने के लिये सचेत कर दिया गया है। यह सुनिश्चित करने के लिये कि विदेशी पर्यटक निरुत्साह न हों क्योंकि यदि ऐसी घटनाएं रोक न ली गईं तो इससे भारत में पर्यटन को बढ़ावा देने पर प्रतिकूल प्रभाव पड़ेगा, इन क्षेत्रों में गश्त भी बढ़ा दी गई है।

राज्य सरकारों/संघ राज्य क्षेत्रों से सूचना प्राप्त की जा रही है और प्राप्त होने पर सभा-पटल पर रख दी जाएगी।

#### National Scholarships Scheme

2205. SHRJ P. C. ADICHAN :  
SHRI ONKAR SINGH :  
SHRI HUKAM CHAND  
KACHWAJ :

**SHRI BHARAT SINGH  
CHAUHAN :**  
**SHRI VIDYADHAR  
BAJPAI :**

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that in addition to the Post-Matric Scholarship Scheme, there is another scheme called National Scholarship Scheme for grant of scholarships ;

(b) if so the details of, and conditions of eligibility under, the latter scheme ;

(c) the allocation and disbursement of funds under the National Scholarship Scheme for the years 1966-67, 1967-68 and 1968-69 separately ;

(d) whether application forms for all Schemes of Scholarships are given to the students so that they may apply for grant of scholarship under any of the schemes ; and

(e) if not, the reasons for not giving them different application forms ?

**THE MINISTER OF STATE IN THE  
MINISTRY OF EDUCATION AND  
YOUTH SERVICES (SHRI BHAKT  
DARSHAN) :** Prior to 1961-62, Scholarships were given for Post-matriculation studies under the "Post-Matric Scholarships Scheme". In 1961-62, this scheme was replaced by the National Scholarships Scheme.

(b) The total number of Scholarships available are allocated to the various States/Union Territories on the basis of population. Within the same State, these are further distributed among the various examining bodies at the School leaving stage and the first-degree stage on the basis of enrolments in their respective examinations in the preceding year provided that at least one award is made for each such examination, even if it is not entitled to the same on proportional basis. Candidates obtaining at least 60 per cent marks an aggregate in any of the examinations mentioned above are eligible for National Scholarships provided they fulfil the requirements or the prescribed Means Test. Scholarships are awarded strictly on merit basis by the State Government.

(c) The amount spent on the scheme

in 1966-67 was Rs. 82,70,800, in 1967-68 Rs. 1,17,84,000 and a budget provision of Rs. 2,37,64,000 has been made in 1968-69.

(d) and (e). The Post-Matriculation Scholarship Scheme does not exist any longer. As for the National Scholarships Scheme, each examining body, viz. university or board is advised of the maximum number of scholarships available to candidates passing its examinations. A Form to elicit particulars of students, a Proforma of Income Affidavit and an Information Circular containing relevant extracts of rules for the scholarships scheme are sent by that authority to qualified candidates (in order of merit) twice the number of awards available. Upon receipt of the particulars of the students and the income affidavit, the awards are finalised. The income must not exceed the limit which has been laid down, otherwise a person next lower in order of merit is awarded the scholarship.

#### **Advisory Board for Manipur**

**2206. SHRI M. MEGHACHANDRA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the then existing Advisory Board for Manipur presided over by the then Home Minister passed a resolution on the 9th December, 1958 for constructing a memorial monument at Khongjong, (Manipur) where the last battle of Independence for Manipur was fought in the year 1891 against the British invaders ;

(b) if so, the main points in the resolution ;

(c) the action taken so far in the course of implementing the resolution ;

(d) whether Government have declared the Khongjong war memorial as a national monument ; and

(e) if not, the reasons therefor ?

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
VIDYA CHARAN SHUKLA) :** (a) to (e). The matter was discussed in a meeting of the Advisory Committee for Manipur held on 18-12-1958. It was agreed that some land might be found near Khongjong and a park should be laid out. The nature of the memorial was to be settled later on by the Chief Commissioner with the Committee.